

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 12/2023

IN THE MATTER OF:

Alok Kumar Mishr & Anr.

.....Applicant

VERSUS

State of U.P. & Anr.

.....Respondent

MEMO OF PARTIES (As Per ORDER DATED 24.04.2024)

Alok Kumar Mishr & Anr.

.....Applicant

VERSUS

**1. Member Secretary, Uttar Pradesh Pollution Control Board**

Building.No. TC-12V, Vibhuti Khand,

Gomti, Nagar. Lucknow-226 010

Email: [ms@uppcb.in](mailto:ms@uppcb.in)

(RESPONDENT NO.1)

**2. District Magistrate, Gonda**

District Magistrate Office, Gonda Uttar Pradesh

Email Address: [dmgon@nic.in](mailto:dmgon@nic.in)

(RESPONDENT NO.2)

**3. M/s. Balrampur Chini Mills Ltd. (Sugar Unit),**

Village Datauli, Tehsil Mankapur, District, Gonda, UP-271302

(RESPONDENT NO.3)

**4. M/s. Balrampur Chini Mills Ltd. (Distillery Unit),**

Village Datauli, Tehsil Mankapur,

District, Gonda, UP.-271302

(RESPONDENT NO.4)